

the entire State into a very serious power crisis of unprecedented proportions. The crisis can be resolved only by persuading the Japanese technical personnel to go back to the project so that the operation of power plant can be restored.

Apparently, they have been asking for the security to be provided not by the local police but by the Army. But the local Government, it seems, has not agreed to this suggestion. There is a need to find ways of persuading the Japanese technical personnel to go back to Upper Assam to restart the plant. Therefore, it is absolutely imperative for the Ministry of Power to take up the matter with the Ministry of External Affairs so that through the Government of Japan, these Japanese organisations can be persuaded to send their personnel back to the site and the plant can be restarted. Simultaneously, it is necessary for us to provide them adequate security. If they are satisfied only with the security provided by the Army, we should agree to do so.

Therefore, through you, I would like to urge upon the Ministry of Power to take up the matter seriously and urgently with the Ministry of External Affairs and the Japanese Government so that Assam is not deprived of adequate power supply and the plant can be restarted and normalcy in the power situation is restored at the earliest.

SHRI ROOPCHAND PAL (Hooghly) : Sir, the Indian scientists and their organisations are fighting a very important cause in the interest of the country. The Government has a lot to do in this regard. As you know, after neem, now turmeric has been allowed to be patented by the US Patent Office. This is a direct infringement on our bio-diversity and this continuing onslaught on our intellectual rights is a very serious matter of deep concern. I would urge upon the Government that the *sui generis* system should be resorted to by which this sort of onslaught can be just prevented because there is nothing new, there is no innovation or novelty in what they are doing. This is common knowledge of the people of this country is a serious matter. I urge upon the Government to adopt measures like the *sui generis* system so that even without joining TRIPS etc., we can protect our interests. I should urge upon the Government to take appropriate steps.

[Translation]

DR. RAMKRISHAN KUSMARIA (Damoh) : Mr. Deputy Speaker, Sir, Panchamanagar Irrigation scheme of Damoh District in Madhya Pradesh was sanctioned in 1980. But it is still pending. It was sanctioned in the year 1979 and about Rs. 5 crore have been spent in establishing sub-office and on other establishment expenditure.

The vital Panchamanagar irrigation scheme of District Damoh is likely to provide irrigation facilities for

about 6 lakhs acres of land. But due to the negligence of the administration the people of that area are deprived of irrigation facility. I, therefore, demand that this scheme should be implemented immediately with a view to make the district Damoh prosperous.

SHRI JAI PRAKASH AGARWAL (Chandi Chowk-Delhi) : Mr. Deputy Speaker, Sir, Delhi Stock Exchange is a very big institution. Delhi Stock Exchange was established in 1947. Today its turnover is Rs. 275 crores and about three-four thousands shares are listed. This body has approached the Central Government time and again for their demand for land so as to construct a big building computer facility with a view to connect Delhi Stock Exchange with the Stock Exchanges of the world and other Stock Exchanges of the country through computerisation. But in spite of their repeated request Delhi Stock Exchange could not get a piece of land. Only clearance from the Central Government is awaited. I would like to request that the Government should provide land to Delhi Stock Exchange so that a good institution could be constructed again.

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Deputy Speaker, Sir, today the supply of power in different States in the country is not proper. The supply of power is not proper even in many area of the capital of the country. The worst condition is there in the rural areas of Bihar. At present, people are not getting power supply in rural areas of Bihar for the last two-three months. The farmers use electricity for irrigation purposes but the condition of power supply is very bad. I request that the Central Government should provide more funds to the Government of Bihar to improve the power position in Bihar. People in rural areas get power only once or twice in six months. I, therefore, demand from the Government of India that the power position should be improved by providing more funds to Bihar so that the farmers could get its benefit in agriculture.

DR. RAMESH CHAND TOMAR (Hapur) : Mr. Deputy Speaker, Sir, in my constituency, Minister of Environment and Forests has ordered for the closure of Shimbhawali sugar mill under the pretext of pollution. I regret to say that the Minister of Environment and Forests has neither made any investigation about the pollution nor given any notice to the owners of the mill. It has created anger among the people of that area and lakhs of farmers and labourers are agitating, staging dharnas and holding demonstrations continuously.

Due to closure of mill, the farmers have been compelled to burn sugarcane crop in thousands acres of land. Therefore, I request the hon. Prime Minister to ensure that the mill should be opened immediately. Sugarcane is to be crushed there. If the mill is opened just now even then there is delay of two or three months. Though, the hon. Prime Minister behaves in a way as if he were sympathetic to the farmers but since he became the Prime Minister, the farmers have been facing difficulties. Therefore, I would like to request the hon.